

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
CP(C)/180/00087/2017
in
ORIGINAL APPLICATION NO. 37/2009

Thursday, this the 29th day of November, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

1. C.Devadhasan, aged63 years
S/o.Chellaiya Nadar
(Retired Track Mainainer/
Office of the Sr.Section Engineer/
Permanent Way/Southern Railway/
Alleppey/Trivandrum Division)
Permanent Address:Nankachivilai,
Thiruviothamcode P.O
Kanyakumari District,Pin 629 174
2. I.Subramonian, aged 63 years
S/o.Iyyakkan Nadar
((Retired Track Mainainer/
Office of the Sr.Section Engineer/
Permanent Way/Southern Railway/
Mavelikkara/Trivandrum Division)
Permanent Address:Pattanvilai, Kattimancode
Kanyakumari District, Pin: 629 702
3. C.K.Justus, aged 61 years
S/o.Charles
(Retired Track Mainainer/
Office of the Sr.Section Engineer/
Permanent Way/Southern Railway/
Kottayam/Trivandrum Division)
Permanent Address: Nelliyothonikam, Melpalai
Kanyakumari District, Pin 629 702
4. C.Lukose, aged 62 years
S/o.Chellappa
(Retired Track Mainainer/
Office of the Sr.Section Engineer/
Permanent Way/Southern Railway/
Kottayam/Trivandrum Division)
Permanent Address: Kizhakkuthootam Veedu
Kanyakumari District, Pin: 629 702

5. S.Muthuswamy, aged 65 years
 S/o.Subbiyan
 (Retired Track Mainainer/
 Office of the Sr.Section Engineer/
 Permanent Way/Southern Railway/
 Alleppey/Trivandrum Division)
 Permanent Address:Near Amala Convent
 Thuckalay P.O, Kanyakumari District, Pin-629 175

6. C.Imas, aged 65 years
 S/o.Palayan
 (Retired Track Mainainer/
 Office of the Sr.Section Engineer/
 Permanent Way/Southern Railway/
 Alleppey/Trivandrum Division)
 Permanent Address: Kalvattamkuzhivilai
 Marthoorkurichi P.O, Kanyakumari District
 Pin : 629 702

7. S.Chellathurai, aged 60 years
 S/o.Suyanbulingam Nadar
 (Retired Track Mainainer/
 Office of the Sr.Section Engineer/
 Permanent Way/Southern Railway/
 Mavelikkara/Trivandrum Division)
 Permanent Address: Cherruppancode
 Karancode P.O, Kanyakumari District
 pin : 629 809

... **Petitioners**

[By Advocate Mr.T.C.Govindaswamy]

V.

Sri.Siddharth K.Raj
 Senior Divisional Personnel Officer
 Southern Railway, Trivandrum Division
 Trivandrum – 695 014

... **Respondent**

(By Advocate Mrs.Sumathi Dandapani,Sr. with Mr.Thomas Mathew Nellimootttil)

This application having been finally heard on 29.11.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

It is seen from the affidavit filed by the respondent that Pension Payment Orders (PPO) have been issued and it is up to the respondent to ensure that the amount is disbursed in time. We do not see any reason to keep this CP(c) pending. CP(C) is closed and the notices shall stand discharged. However, the petitioners in the CP(c) will be at liberty to approach this Tribunal again in case of any further default on the part of the respondent.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - A true copy of the Order dated 18.2.2010 in O.A No.37/2009 rendered by this Tribunal.

Annexure P2 - A true copy of the judgment of the Hon'ble High Court of Kerala in WP(C) No.23757/2010 and connected cases dated 21st Dec. 2016.

CP Annexure R1 - True copy of the acknowledgment dated 15.11.2017 issued by the Registry of the Hon'ble Supreme Court

CP Annexure R2 - True copy of the Case Status, downloaded from the official website of the Hon'ble Supreme Court.

Annexure M.A1 - True copy of the case status of SLP bearing Dy.No.4822/2018 downloaded from the Supreme Court Website

CP Annexure R3 - True copy of the memorandum No.V/P.407/I/Engg./Court cases dated 20.3.2018

CP Annexure R4 - True copy of the Cash Receipt issued in favour of the 1st applicant .

CP Annexure R5(1) True copy of the New Pension Payment Order No.20187060400269 dated 5.10.2018 issued in f/o Shri.Devadhasan.C (1st petitioner)

CP Annexure R5(2) True copy of the New Pension Payment Order No.20187060400275 dated 10.10.2018 issued in f/o Shri.Subramanian I. (2nd petitioner)

CP Annexure R5(3) True copy of the New Pension Payment Order No.20187060400239 dated 11.09.2018 issued in f/o Shri.Justus.C (3rd petitioner)

CP Annexure – R5(4) True copy of the New Pension Payment Order No.20187060400270 dated 4.10.2018 issued in f/o.Shri.Chellathurai.S (7th petitioner)

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